

**HIGH COURT OF SIKKIM**  
Record of proceedings

**Review Petition No.01/2018**

M/S NAURATANMAL ASHOK KUMAR & ANR. .... PETITIONERS

VERSUS

YANGZILLA BHUTIANI & ANR. .... RESPONDENTS

Date:01.03.2019

CORAM

**HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.**

For Petitioners : Mr. Sampatlal Bucha, Petitioner in person.

For Respondent : Mr. Hissey Gyaltzen and Mr. Zigme Bhutia  
No.1 Advocates.

For Respondent : Mr. S. K. Chettri, Assistant Government Advocate.  
No.2

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Mr. Samtalal Bucha, Petitioner in person seeks to withdraw the present Review Petition No.1 of 2018. The learned Counsel appearing for the Respondents has no objection. Review Petition No. 01 of 2018 is dismissed as withdrawn.

**Judge**  
01.03.2019